

ITEM NO.6

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 877/2023 in W.P.(C) No. 1134/2018

NATIONAL CONFEDERATION OF RETIREES & ANR. Petitioner(s)

VERSUS

ARTI AHUJA & ORS. Respondent(s)

(FOR ADMISSION )

Date : 16-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Purushottam Sharma Tripathi, AOR  
Mr. Amit, Adv.  
Mr. Ravi Chandra Prakash, Adv.  
Ms. Vani Vyas, Adv.  
Mr. Rajiv Kumar, Adv.  
Mr. Vimal Dubey, Adv.  
Ms. Aditi Gupta, Adv.  
Ms. Priyambica M Jha, Adv.

For Respondent(s) Mr. Siddharth, AOR  
Mr. Amit Kumar Agrawal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We shall hear this petition on 14.07.2023.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR